

ITEM NO.21

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. ANJU BAJAJ CHANDNA

Petition(s) for Special Leave to Appeal (C) No(s). 13167/2021

SANJAY KUMAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.106368/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.106367/2021-EXEMPTION FROM FILING O.T.)

IA No. 106368/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 106367/2021 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 14832-14833/2021 (XI)

(FOR

FOR EXEMPTION FROM FILING O.T. ON IA 119409/2021

IA No. 119409/2021 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 2096/2022 (XI)

(FOR ADMISSION and I.R. and IA No.19347/2022-EXEMPTION FROM FILING
O.T.)

Diary No(s). 24299/2022 (XI)

(FOR ADMISSION and I.R. and IA No.120586/2022-CONDONATION OF DELAY
IN FILING and IA No.120588/2022-EXEMPTION FROM FILING O.T.)

SLP(C) No. 15658/2022 (XI)

IA No. 120205/2022 - DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 120201/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 120207/2022 - EXEMPTION FROM FILING O.T.)

Date : 13-10-2022 These matters were called on for hearing today.

For Petitioner(s)

Ms. Parul Shukla, AOR
Mr. Gaurav Dhingra, AOR
Mr. Shivendra Singh, AOR
Ms. Veera Kaul Singh, AOR
Ms. Rashmi Singh, AOR

For Respondent(s)

Mr. Harish Pandey, AOR
Mr. Praveen Swarup, AOR
Mr. Ashutosh Kumar Sharma, AOR

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Appearance

Petitioner in SLP(C) No.13167/2021-Mr Gaurav Dhingra, AOR
Petitioner in SLP(C) No. 14832-14833/2021-Ms Shreya
Bhojnagarwala, Adv. for Ms. Parul Shukla, AOR
Petitioner in SLP(C) No. 2096/2022 -Ms Akansha Singh, Adv. for
Ms. Veera Kaul Singh, AOR
Petitioner in SLP(C) No. 15658/2022 -Mr Bikram Dwivedi, Adv.
for Mr Shivendra Singh, AOR
Respondent nos. 5 and 6 in SLP(C) No.13167/2021-Mr Ashutosh
Kumar Sharma, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

SLP(C) No.13167/2021

Respondent nos. 1 to 4 have filed counter affidavit.

Respondent no.5 is granted four weeks' time for filing
counter affidavit.

Vakalatnama filed on behalf of respondent no.6 has been
notified as defective. Defects be cured and counter affidavit be
filed within four weeks.

SLP(C) No. 14832-14833/2021

Common respondent nos. 1 to 3 have filed counter affidavit.

Service is complete on common respondent nos. 4 and 5 but
none has entered appearance on their behalf.

Rejoinder affidavit has been filed.

SLP(C) No. 2096/2022

Service is complete on respondent nos. 1 to 3 but none has
entered appearance on their behalf.

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Ld. counsel for the petitioner is granted two weeks' time to take fresh steps in respect of unserved respondent nos.4 and 5. Dasti, as prayed for, is permitted in addition.

Diary No(s). 24299/2022

Service is complete on respondent nos. 1 to 4 but none has entered appearance on their behalf.

SLP(C) No. 15658/2022

Service is complete on respondent nos. 1 to 5 but none has entered appearance on their behalf.

List again on 22.11.2022.

ANJU BAJAJ CHANDNA
Registrar